

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2540  
ANSWERED ON:09.12.2014  
ATTACK IN PUB  
Sathyabama Smt. V.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether attacks on girls and men inside the pubs have been reported in the country; and
- (b) if so, the details thereof along with the steps taken to check such incidents/ ban pubs in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Specific data on attack on pub is not maintained centrally. Since 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.